

Affairs). In case of Recommendation No. 1 of the committee, which suggested cancellation of all permits issued for Joint Venture/Charter/Leasing/Test Fishing subject to legal processes, Department of Legal Affairs have advised that permits/permissions can be cancelled only on the grounds of violation of the MZI Act, 1981, Rules 1982, orders issued under the Act and terms and conditions of the permit/permission. They have, therefore, advised that each case has to be examined individually for cancellation of permit/permissions in this context. Based on the comments received from various Ministries, this Ministry has initiated the action to obtain decision from the competent authority on the recommendations of the Review Committee on deep sea fishing policy. The need to formulate an amended deep sea fishing policy to exploit the fishery resources in the EEZ without jeopardizing the interests of traditional fishermen has also been kept in view.

Haldia Petroleum

*556. SHRI SULTAN SALAHUDDIN OWAISI : Will the PRIME MINISTER be pleased to state :

(a) whether Industrial Finance Corporation of India has approved a loan for the Haldia Petroleum mega project;

(b) if so, the details thereof; and

(c) to what extent the loan is likely to help improve the project ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):
(a) to (c) As informed by M/s. Haldia Petrochemicals Limited. In June 1996 they have received sanction from all the financial institutions including Industrial Finance Corporation of India for the full amount of term loan of Rs. 950 crores for the Cracker Project. The share of IFCI reported by the company is Rs. 125 crores.

CSIR — Research Centres

*557. SHRI S.D.N.R. WADIYAR :
SHRIMATI VASUNDHARA RAJE:

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) the total plan and non-plan budget of Council of Scientific and Industrial Research (CSIR) during 1995-96;

(b) the fund allocated to different research centres, State-wise;

(c) whether the Council of Scientific and Industrial Research (CSIR) has proposed to expand its areas of activities;

(d) if so, the programmes drawn up by CSIR in that regard for the remaining period of Eighth Plan and for Ninth Plan also;

(e) the emphasis proposed to be laid by CSIR on Research and Development aspects; and

(f) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (f) A Statement is attached.

STATEMENT

(a) Budget of CSIR during 95-96 was —

(Rs. in crore)

GOVERNMENT GRANT	
Plan	Rs. 160.00
Non-Plan	Rs. 251.68
Total	Rs. 411.68
Internal Receipts Utilised	Rs. 33.69
Grand Total	Rs. 445.37

(b) The funds allocated to different research centres State-wise are :—

LAB. INSTT.	ACTUAL EXP. DURING 1995-96
ANDHRA PRADESH	
CCMB	11.27
NGRI	12.16
IICT	18.50
TOTAL	41.93
ASSAM	
RRL-JORHAT	8.71
BIHAR	
CFRI	13.34
CMRI	9.44
NML	12.79
TOTAL	35.57
GOA	
NIO	11.41
GUJARAT	
CSMCRI	6.71
HIMACHAL PRADESH	
PALAMPUR CX.	3.47

JAMMU & KASHMIR	
RRL-JAMMU	8.67
KARNATAKA	
CFTRI	13.09
NAL	29.81
TOTAL	42.90
KERALA	
RRL-TRIVANDRUM	5.32
MADHYA PRADESH	
RRL-BHOPAL	4.92
MAHARASHTRA	
NCL	20.24
NEERI	10.64
TOTAL	30.88
ORISSA	
RRL-BHUBNESWAR	6.83
RAJASTHAN	
CEERI	9.66
TAMIL NADU	
CECRI	11.41
CLRI	14.31
SERC-MADRAS	4.89
MADRAS COMPLEX	1.17
TOTAL	31.78
UTTAR PRADESH	
CBRI	8.25
CDRI	14.23
CIMAP	7.65
IIP	10.95
ITRC	6.57
NBRI	9.34
SERC-GAZ.	2.29
TOTAL	59.28
WEST BENGAL	
CGCRI	11.06
CMERI	12.98
IICB	8.07
TOTAL	32.11
UNION TERRITORIES	
DELHI	
CFB	3.58
CRRRI	5.92
INSDOC	5.78
NPL	19.63
NISCOM	5.35
NISTADS	2.96
CSIR (HQ.)	46.02
TOTAL	89.24

CHANDIGARH	
CSIO	10.39
IMT	5.59
TOTAL	15.98
GRAND TOTAL	445.37

(c),(d), (e) & (f) R&D programmes and activities of the National Laboratories of CSIR are drawn up based on the S&T needs of the socio-economic sectors of the economy such as Health; Food; Energy; Environment; Housing and Construction; Industrial Development; Rural Development.

The programmes for 1996-97, the terminal year of the VIII Plan, have been consolidated in these sectors to realise the desired objectives set for the Plan. The emphasis is thus *inter-alia* on programmes for development of antimalarias, osmotic dehydration of fruits, flow improvers for Assam crudes, hazardous waste management, design of dwellings for seismic regions, HFC 134-A, novel zeolites, improvements of farm implements.

For the Ninth Plan programmes the emphasis has been proposed on scientific industrial research and development that maximise the economic, environmental and societal benefit for the people of India. The programmes have been drawn up on the following sectoral basis:

Aerospace, Biology and Biotechnology, Chemicals, Drugs & Pharmaceuticals, Earth Resources and Natural Hazards Mitigation, Ecology & Environment, Electronics and Instrumentation, Energy, Food & Food processing, Housing & Construction, Information Products, Leather, Machinery & Equipment, Minerals, Metals and Materials, Rural Development, Exports of R & D and Services.

Alternate Source of Fuel

*558. SHRI N.S.V. CHITTHAN : Will the PRIME MINISTER be pleased to state :

(a) whether there is any R&D carried out for alternate source of fuel;

(b) if so, the details thereof;

(c) whether molasses is being developed as an alternate fuel in countries like Brazil; and

(d) if so, the steps taken by the Government to develop this source ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b) Yes Sir. The Indian Institute of Petroleum and Indian Oil Corporation (Research & Development Centre) have conducted studies which revealed that substitution of petrol to a limited extent is possible by using petrol